

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/44299/2024 ARBA/31/2024	MAHANADI COALFIELDS LTD., BURLA VS M/S. GSCO INFRASTRUCTURE PVT. LTD.	RAKESH SHARMA VS	// DISTRICT & SESSIONS JUDGE,SUNDER Arbp/000005/2021
2	D-ARBP/43327/2024 ARBP/91/2024	SANJAY KUMAR KHUNTIA VS EAST COAST RAILWAY, KHURDA	PAMI RATH, SR.ADV. VS	// () //
3	D-BLAPL/29951/2024 BLAPL/10559/2024	JAMUNA LIMA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GUDARI /28 /2018 SPECIAL JUDGE,GUNUPUR(Rayagada) Spl/000018/2018
4	D-BLAPL/30179/2024 BLAPL/10560/2024	HRUSIKESH SAHU VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /9 /2020 A.D.J., GUNUPUR(Rayagada) CT/000030/2020
5	D-BLAPL/30421/2024 BLAPL/10561/2024	DIPAK KUMAR MOHANTY VS REPUBLIC OF INDIA	PRATIK DASH VS	//0 SPL.CJM (CBI),BHUBANESWAR(Khordha Spe/000009/2014
6	D-BLAPL/31310/2024 BLAPL/10562/2024	SUBAL DAS @ GANESH VS STATE OF ODISHA	SATYA JEET ROUT VS	KHURDA ROAD G.R.P.S. /109 /2024 JMFC, JATNI(Khordha) GR/0000636/2024
7	D-BLAPL/31344/2024 BLAPL/10563/2024	SWAGAT MOHANTY @ VICKY VS STATE OF ODISHA	SATYA PRAKASH SATAPATHY VS	BARIPADA TOWN /489 /2023 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000832/2023
8	D-BLAPL/31261/2024 BLAPL/10564/2024	PUSPAK SRICHANDAN @ JITU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SPECIAL CRIME UNIT /10 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000471/2024
9	D-BLAPL/31071/2024 BLAPL/10565/2024	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000075/2024
10	D-BLAPL/31113/2024 BLAPL/10566/2024	KANHU CHARAN DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000084/2024
11	D-BLAPL/31043/2024 BLAPL/10567/2024	THOMAS MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	GUNUPUR /64 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000046/2024

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12	D-BLAPL/31095/2024 BLAPL/10568/2024	MANOJ KUMAR SETHI @ KAILASH @ MANTU VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR TOWN /230 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001658/2024
13	D-BLAPL/31165/2024 BLAPL/10569/2024	SUKADEV GIRI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA SADAR /130 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000056/2024
14	D-BLAPL/31224/2024 BLAPL/10570/2024	SUJIT KUMAR BEHERA @ SANU VS STATE OF ODISHA	SUJATA JENA VS	NAKTIDEUL /126 /2024 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000020/2024
15	D-BLAPL/31371/2024 BLAPL/10571/2024	SEENU R VS STATE OF ODISHA	BISWAJIT PASAYAT VS	S.P.(CID-CRL),CUTTACK /11 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000399/2024
16	D-BLAPL/31252/2024 BLAPL/10572/2024	PRADIP @ PRADEEP BAG VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /54 /2020 A.D.J,PATNAGARH(Balangir) SC/0000042/2023
17	D-BLAPL/30924/2024 BLAPL/10573/2024	CHITRASENA SAHU @PAPU VS STATE OF ODISHA	ASHUTOSH KUMAR JHA DHEERAJ VS	BHANJANAGAR /700 /2022 A.D.J.,BHANJANAGAR(Ganjam) ST/0000058/2023
18	D-BLAPL/31377/2024 BLAPL/10574/2024	SANJAYA NAYAK @ SANJAY KUMAR NAIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BARKOTE /430 /2024 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000017/2024
19	D-BLAPL/31378/2024 BLAPL/10575/2024	PANCHA @ PANCHANAN BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /201 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000394/2024
20	D-BLAPL/31380/2024 BLAPL/10576/2024	BANAMALI BEHERA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PHULBANI SADAR /82 /2024 AD-HOC A.D.J. (FTSC), PHULBANI(Kandam) ST/0000036/2024
21	D-BLAPL/31381/2024 BLAPL/10577/2024	GOPI GOUDA VS STATE OF ODISHA	SUSHIL KUMAR PATNAIK VS	KHALLIKOTE /414 /2024 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000060/2024
22	D-BLAPL/31101/2024 BLAPL/10578/2024	RAMA@RAMAKANTA BARIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CHHENDIPADA /196 /2022 ASST. SESSIONS JUDGE,ANGUL(Anugul) CT/0000257/2022
23	D-BLAPL/31382/2024	CHAITANYA BEHERA	UNMESH CHANDRA JENA	KUNDHEIGOLA /200 /2024

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	BLAPL/10579/2024	VS STATE OF ODISHA	VS	J.M.F.C,REAMAL(Debagarh) CT/0000391/2024
24	D-BLAPL/30919/2024 BLAPL/10580/2024	RABINARAYA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /337 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002141/2023
25	D-BLAPL/30776/2024 BLAPL/10581/2024	DIPU NAYAK VS STATE OF ODISHA	DEBASIS SARANGI VS	TOMANDO /349 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000816/2024
26	D-BLAPL/31387/2024 BLAPL/10582/2024	ASHISH THATOI VS STATE OF ODISHA	JAYANT KUMAR PADHI VS	//0 J.M.F.C.(V),BHUBANESWAR(Khordha) 2(A)CC/0000492/2024
27	D-BLAPL/30666/2024 BLAPL/10583/2024	ILLIAJAR TIRKEY VS STATE OF ODISHA	KISHORE KUMAR NAIK VS	SUNDARGARH SADAR /145 /2024 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000144/2024
28	D-BLAPL/31391/2024 BLAPL/10584/2024	MD. NAKSED @ NAKSAD ALI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALLIGUDA /76 /2023 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000136/2023
29	D-BLAPL/30555/2024 BLAPL/10585/2024	SHIBA MUKHI @MANI VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	SAHADEV KHUNTA /255 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000647/2024
30	D-CMP/43662/2024 CMP/1182/2024	BHAGYALATA NAIK VS DILLIP KUMAR NAIK	BHOJARAJ SETH VS	// CIVIL JUDGE (SD),SUNDERGARH(Sunda CMA/0000009/2018
31	D-CMP/44320/2024 CMP/1183/2024	SUBHASHIS NAIK VS CUTTACK CHRISTIAN EDUCATION BOARD,CUTTACK	NIRANJAN LENKA VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK CS/0000111/2022
32	D-CMP/43864/2024 CMP/1184/2024	GIRIJA SANKAR PATI VS JAYARAM GOUDO	BASUDEV MISHRA VS	// CIVIL JUDGE(SD), UMERKOTE(Nabarang CS/0000013/2018
33	D-CMP/43690/2024 CMP/1185/2024	SATYA NARAYAN SABAT VS SUNIL KUMAR MEHER	GYANALOKA MOHANTY VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam CS/0000336/2020
34	D-CMP/42841/2024 CMP/1186/2024	SASMITA SAHOO VS	AKSHAYA KUMAR SAHOO VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK

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35	D-CMP/43001/2024 CMP/1187/2024	RATAN AGARWAL SHRI BALADEV JIEW THAKUR AND JOGESWAR MAHADEV VS CHITTARANJAN KAR	SUKANTA KUMAR NAYAK VS	IA/0000001/2024 // CIVIL JUDGE (SD),BALASORE(Baleshwa
36	D-CONTC/44090/2024 CONTC/7353/2024	SANJIB PANIGRAHI VS USHA PADHEE, IAS	ADV. VS	// () //
37	D-CONTC/44091/2024 CONTC/7354/2024	SURAVI PANDA VS SUBHA SHARMA, IAS	ADV. VS	// () //
38	D-CONTC/44144/2024 CONTC/7355/2024	LALA SANTOSH KUMAR SINGH VS ASHIS KUMAR MAHAPATRA, TAHASILDAR, ANGUL	GOPAL KRUSHNA MOHANTY VS	// () //
39	D-CONTC/44149/2024 CONTC/7356/2024	LAXMIKANTA PATTNAYAK VS SASWAT MISHRA, IAS	ADV. VS	// () //
40	D-CONTC/43251/2024 CONTC/7357/2024	SNEHALATA PANDAB VS PRITIPARNA MISHRA, TAHASILDAR, JATNI	BIPIN KUMAR NAYAK VS	// () //
41	D-CONTC/43897/2024 CONTC/7358/2024	BIRANCHI NARAYAN PRADHAN VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// () //
42	D-CONTC/43899/2024 CONTC/7359/2024	RABINARAYAN MALLICK VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// () //
43	D-CONTC/43902/2024 CONTC/7360/2024	AJAYA KUMAR MOHANTY VS D.K.SINGH, ADDL. CHIEF SECY, REVENUE AND D.M DEPT.	ADV. VS	// () //
44	D-CONTC/43905/2024 CONTC/7361/2024	BHIMASEN KHUNTIA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// () //
45	D-CONTC/43965/2024 CONTC/7362/2024	HINDU RAM SINGH KHUTIA VS CHARAN NAIK, SPECIAL LAND ACQUISITION AND REHABILITATION OFFICER, MAYURBHANJ	ADV VS	// () //

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46	D-CRLA/30583/2024 CRLA/1031/2024	RAGHUNATH SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHARATPUR PS /146 /2022 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000443/2022
47	D-CRLA/30019/2024 CRLA/1032/2024	VICTIM VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BALASORE SADAR /293 /2015 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) Spl/0000251/2015
48	D-CRLA/30721/2024 CRLA/1033/2024	BANABASI RAULA VS STATE OF ODISHA	BIJOY SWAROOP NANDA VS	JEYPURE TOWN /299 /2017 ADDL DISTRICT AND SESSIONS JUDGE CT/0000011/2018
49	D-CRLA/30916/2024 CRLA/1034/2024	BANAMALI PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	TIKABALI /87 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000064/2022
50	D-CRLA/30952/2024 CRLA/1035/2024	SHOVANA TAH @ JENA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	HATIBARI /110 /2024 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000020/2024
51	D-CRLA/27577/2024 CRLA/1036/2024	BIJU NAIK VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	ANGUL SADAR PS /32 /2022 A.D.J.,ANGUL(Anugul) CT/0000113/2022
52	D-CRLA/30225/2024 CRLA/1037/2024	MANAS PUTHAL@BEHENDI@MUNA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /354 /2021 PRESIDING OFFICER -CHILDREN COURT Spl/0000016/2022
53	D-CRLA/30425/2024 CRLA/1038/2024	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /123 /2017 AD-HOC A.D.J. (FTSC), PHULBANI(Kandhamal) CT/0000045/2017
54	D-CRLMC/29290/2024 CRLMC/3972/2024	GOPAL PRADHAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	HARABHANGA /128 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000038/2023
55	D-CRLMC/30968/2024 CRLMC/3973/2024	SUDEEEP MOHANTY VS STATE OF ODISHA	JYOTI RANJAN DEO VS	DHARAKOT PS /188 /2018 J.M.F.C.,ASKA(Ganjam) GR/0000677/2018
56	D-CRLMC/31068/2024 CRLMC/3974/2024	JAGYENSWAR BARIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /23 /2020 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000016/2020
57	D-CRLMC/31103/2024	ASWATHAMA NAYAK	ASUTOSH TRIPATHY	BANTALA /51 /2017

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	CRLMC/3975/2024	VS STATE OF ODISHA	VS	C.J.M.,ANGUL(Anugul) GR/0000454/2017
58	D-CRLMC/31227/2024 CRLMC/3976/2024	MAHENDEA PAL VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	BETNOTI /312 /2021 AD HOC ADDL.SESIONS JUDGE (FTSC CT/0000140/2021
59	D-CRLMC/31243/2024 CRLMC/3977/2024	AMBAR NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	CHHENDIPADA /133 /2019 A.D.J.,ANGUL(Anugul) CT/0000002/2020
60	D-CRLMP/30679/2024 CRLMP/1432/2024	SUNIL MANDAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	PARADEEP /219 /2024 () //
61	D-CRLREV/31191/2024 CRLREV/608/2024	N.KOUSHIK OJHA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	NCB BHUBANESWAR /5 /2024 SPECIAL COURT,CUTTACK(Cuttack) CRA/0000002/2024
62	D-CRP/43763/2024 CRP/44/2024	RUDRA PRASAD KAR VS HARIHAR MISHRA	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000296/2023
63	D-FAO/44028/2024 FAO/487/2024	THE DIVISIONAL MANAGER , M/S . NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS DALI MOHANTY	NAYAN BEHARI DAS VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000189/2021
64	D-FAO/44097/2024 FAO/488/2024	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.,JAJPUR VS CHITARANJAN @ CHITRASEN JENA	PRAMOD KUMAR TRIPATHY VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000165/2016
65	D-FAO/43986/2024 FAO/489/2024	MANAGER LEGAL (T.P. CELL),M/S.NEW INDIA ASSURANCE CO. LTD. VS BHAGWATI MAHESH RANDIVE	GOPAL CHANDRA SAMANTARAY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000184/2023
66	D-FAO/44032/2024 FAO/490/2024	THE D.M, THE NEW INDIA ASSURANCE CO.LTD., CUTTACK VS PRAMOD SETHY	NAYAN BEHARI DAS VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000392/2021
67	D-FAO/44197/2024 FAO/491/2024	KARUNAKAR MUDULI VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000317/2016
68	D-GUAP/43685/2024 GUAP/13/2024	AJAY KUMAR NANDA@PINTU VS	UMA CHARAN MISHRA VS	// JUDGE, FAMILY COURT, JHARSGUDA(C

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69	D-OTAPL/44157/2024 OTAPL/47/2024	ASHOK KUMAR PADHEE COMMISSIONER CGST AND CENTRAL EXCISE,ROURKELA VS M/S.HINDALCO INDUSTRIES LIMITED HIRAKUD COMPLEX,SAMBALPUR	TUSHAR KANTI SATAPATHY,SR.S.C VS	GUAP/0000005/2015 // ()
70	D-RSA/44016/2024 RSA/369/2024	RADHABALLAVA MEHER VS DHANAMATI MEHER	DEEPALI MAHAPATRA VS	// DISTRICT AND SESSIONS JUDGE,JHAR RFA/0000024/2023
71	D-WA/43756/2024 WA/2824/2024	STATE OF ODISHA VS PRASANTA KUMAR PANDA	DEBASIS NAYAK, A.G.A. VS	// ()
72	D-WA/43757/2024 WA/2825/2024	STATE OF ODISHA VS ADITYA NARAYAN GHADAI	DEBASIS NAYAK, A.G.A. VS	// ()
73	D-WA/43765/2024 WA/2826/2024	STATE OF ODISHA VS NABAKISHORE BISWAL	SUVASHISH PATTANAIK,A.G.A VS	// ()
74	D-WA/43758/2024 WA/2827/2024	STATE OF ODISHA VS DR KSHYANAPRAVA PRIYADARSHINI	HARI KRUSHNA PANIGRAHI, A.S.C. VS	// ()
75	D-WA/43780/2024 WA/2828/2024	STATE OF ODISHA VS KANGALI CHARAN PRUSTY	RAJESH KUMAR TRIPATHY, A.S.C. VS	// ()
76	D-WP(C)/43760/2024 WP(C)/26036/2024	NAGENDRA NATH TRIPATHY VS THE STATE INFORMATION COMMISSION, BBSR.	HAREKRUSHNA DASH VS	// ()
77	D-WP(C)/41234/2024 WP(C)/26037/2024	SANTOSH KUMAR DWIVEDY VS STATE OF ODISHA	MIHIR KANTA RATH VS	// ()
78	D-WP(C)/44101/2024 WP(C)/26038/2024	PURNA CHANDRA PATI VS DIRECTORATE OF SECONDARY EDUCATION, BBSR	SASWAT KUMAR ACHARYA VS	// ()
79	D-WP(C)/44407/2024 WP(C)/26039/2024	AJAY AGARWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	// ()

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80	D-WP(C)/40727/2024 WP(C)/26040/2024	MITRABHANU MAHALIK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
81	D-WP(C)/44034/2024 WP(C)/26041/2024	SATISH RANJAN KAMPA VS THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS, BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
82	D-WP(C)/43338/2024 WP(C)/26042/2024	KHOLANA SUNDARY SHG, BHADRAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
83	D-WP(C)/43466/2024 WP(C)/26043/2024	MANINI BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
84	D-WP(C)/44056/2024 WP(C)/26044/2024	NIRANJAN MOHAPATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
85	D-WP(C)/42377/2024 WP(C)/26045/2024	SRI JAGANNATH TRAINING CENTER, NAYAGARH VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
86	D-WP(C)/42361/2024 WP(C)/26046/2024	GOLAKA SAHOO VS STATE OF ORISSA.	SUBHA KUMAR MISHRA VS	// 0 //
87	D-WP(C)/44227/2024 WP(C)/26047/2024	DALIT ADIBASI SURAKSHYA MANCH, ODISHA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
88	D-WP(C)/43488/2024 WP(C)/26048/2024	SNEHALATA PATEL VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
89	D-WP(C)/44273/2024 WP(C)/26049/2024	MANAS KUMAR MAJHI VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
90	D-WP(C)/43750/2024 WP(C)/26050/2024	NARASINGHA PRASAD SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
91	D-WP(C)/44140/2024	RASMITA KUMARI NAYAK	DEBASISH PATNAIK	//

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	WP(C)/26051/2024	VS THE BRANCH MANAGER, LIC OF INDIA, BERHAMPUR	VS	0 //
92	D-WP(C)/44310/2024 WP(C)/26052/2024	DROUPADI SINGH VS CHAIRMAN CUM MANAGING DIRECTOR MAHANADI COALFIELDS LTD., SAMBALPUR	SUSANTA KUMAR DASH VS	// 0 //
93	D-WP(C)/43878/2024 WP(C)/26053/2024	RABINDRANATH SWAIN VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
94	D-WP(C)/44150/2024 WP(C)/26054/2024	KRUSHNA ROUTRAY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
95	D-WP(C)/44156/2024 WP(C)/26055/2024	RABINDRANATH PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
96	D-WP(C)/43469/2024 WP(C)/26056/2024	BHRAMAR BAR SWAIN VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
97	D-WP(C)/43963/2024 WP(C)/26057/2024	MOHAMMAD SAMI UDDIN VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
98	D-WP(C)/44006/2024 WP(C)/26058/2024	CHAMARA PADHAN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
99	D-WP(C)/44008/2024 WP(C)/26059/2024	KAILASH PADHAN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
100	D-WP(C)/44038/2024 WP(C)/26060/2024	ASHOK KUMAR BAG VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
101	D-WP(C)/43299/2024 WP(C)/26061/2024	CHINTAMANI DALEI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
102	D-WP(C)/43798/2024 WP(C)/26062/2024	M/S. SATYASAI CONSTRUCTION, JAJPUR VS	KISHORE KUMAR JENA VS	// 0

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103	D-WP(C)/44107/2024 WP(C)/26063/2024	STATE OF ODISHA MANORANJAN MALLICK VS	DILLIP KUMAR MOHANTY VS	// // ()
104	D-WP(C)/43869/2024 WP(C)/26064/2024	STATE OF ODISHA PRABHATA KUMAR JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
105	D-WP(C)/43771/2024 WP(C)/26065/2024	STATE OF ODISHA PRASANTA BISWAL VS	PRADEEP KUMAR DAS VS	// // ()
106	D-WP(C)/43960/2024 WP(C)/26066/2024	STATE OF ODISHA YASHDAATA CREATIVES PVT. LTD, BBSR VS	SAMBIT RATH VS	// // ()
107	D-WP(C)/44304/2024 WP(C)/26067/2024	INFORMATION AND PUBLIC RELATIONS DEPT. BBSR KISHORE CHANDRA MOHANTY VS	SATRUGHNA DASH (A) VS	// // ()
108	D-WP(C)/35783/2024 WP(C)/26068/2024	BHUBANESWAR DEVELOPMENT AUTHORITY (BDA), BBSR SUDARSAN BEHERA VS	SUDHIR KUMAR MALLICK VS	// // ()
109	D-WP(C)/43870/2024 WP(C)/26069/2024	STATE OF ODISHA DILLIP KUMAR PANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
110	D-WP(C)/44438/2024 WP(C)/26070/2024	STATE OF ODISHA GANGADHAR MALLICK VS	PITAMBAR PANDA VS	// // ()
111	D-WP(C)/36237/2024 WP(C)/26071/2024	STATE OF ODISHA DURGA PRASAD SAMAL VS	NIRANJAN PANDA VS	// // ()
112	D-WP(C)/43370/2024 WP(C)/26072/2024	STATE OF ODISHA LALIT MOHAN MISHRA VS	PRADEEP KUMAR DAS VS	// // ()
113	D-WP(C)/39671/2024 WP(C)/26073/2024	STATE OF ODISHA GOVERNING BODY OF JALESWAR (DEGREE)WOMENS COLLEGE, JALESWAR VS	KUNAL KUMAR SWAIN VS	// // ()
		STATE OF ODISHA		//

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114	D-WP(C)/44318/2024 WP(C)/26074/2024	SADIK KHAN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
115	D-WP(C)/43867/2024 WP(C)/26075/2024	SWARNALATA MOHANTY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
116	D-WP(C)/43879/2024 WP(C)/26076/2024	PRINCE PATEL VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
117	D-WP(C)/42452/2024 WP(C)/26077/2024	SUDARSAN BISOI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
118	D-WP(C)/44045/2024 WP(C)/26078/2024	SUKANTI SETHI VS STATE OF ORISSA	BIPIN KUMAR NAYAK VS	// 0 //
119	D-WP(C)/44414/2024 WP(C)/26079/2024	BISHESHAWAR BISWAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //
120	D-WP(C)/43471/2024 WP(C)/26080/2024	SWARNALATA SWAIN VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
121	D-WP(C)/43247/2024 WP(C)/26081/2024	BICHITRA BEHERA VS STATE OF ODISHA	SUVENDU KUMAR RAY VS	// 0 //
122	D-WP(C)/44193/2024 WP(C)/26082/2024	JANAKI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
123	D-WP(C)/44300/2024 WP(C)/26083/2024	BHASKAR MAJHI VS ICHAMAN MAJHI	GOPINATH MISHRA VS	// 0 //
124	D-WP(C)/44418/2024 WP(C)/26084/2024	ADITYA MIRDHA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //
125	D-WP(C)/44275/2024	SRITTAM DAS	SATYAPRAKASH DHAL	//

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	WP(C)/26085/2024	VS STATE OF ODISHA	VS	() //
126	D-WP(C)/44202/2024 WP(C)/26086/2024	SANTOSH KUMAR JENA VS SANTOSHINI JENA	UMA CHARAN MISHRA VS	// () //
127	D-WP(C)/41201/2024 WP(C)/26087/2024	MANAS RANJAN ARYA VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// () //
128	D-WP(C)/41248/2024 WP(C)/26088/2024	MADHAB CHANDRA ACHARYA VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// () //
129	D-WP(C)/43991/2024 WP(C)/26089/2024	DR ANUJA JENA VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// () //
130	D-WP(C)/43809/2024 WP(C)/26090/2024	SRADHA INSTITUTE OF HEALTH SCIENCE, CUTTACK VS STATE OF ODISHA	SUBHANKAR ROUT VS	// () //
131	D-WP(C)/43866/2024 WP(C)/26091/2024	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
132	D-WPCRL/30681/2024 WPCRL/125/2024	SUKADEBA BEHERA @ SUKDEV BEHERA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	/ /0 () //
133	D-ABLAPL/31216/2024 ABLAPL/11597/2024	DEEPAK KUMAR JENA @ HAGA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHANDARIPOKHARI /406 /2024 () //
134	D-ABLAPL/31267/2024 ABLAPL/11598/2024	KULU BARAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	JENAPUR /340 /2024 () //
135	D-ABLAPL/31218/2024 ABLAPL/11599/2024	MD. FARHAT ALAM KHAN @ LOKA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK RURAL /621 /2024 () //
136	D-ABLAPL/31221/2024 ABLAPL/11600/2024	RANJAN KUMAR PATRA @ CH. RANJAN PATRA VS	RAJENDRA NARAYAN ROUT VS	BADABAZAR /332 /2024 ()

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137	D-ABLAPL/31145/2024 ABLAPL/11601/2024	STATE OF ODISHA PRABHAT KUMAR KAR VS	AMITAV TRIPATHY VS	// SARANAKUL /189 /2024 ()
138	D-ABLAPL/31234/2024 ABLAPL/11602/2024	STATE OF ODISHA ANANTA NAYAK VS	ARUN KUMAR PATRA VS	// / /0 J.M.F.C. BALASORE(RURAL)(Baleshwar)
139	D-ABLAPL/31215/2024 ABLAPL/11603/2024	STATE OF ODISHA AKASH JAIN VS	GOPAL KRUSHNA MOHANTY VS	2(A)CC/000201/2024 SALIPUR /367 /2024 ()
140	D-ABLAPL/31225/2024 ABLAPL/11604/2024	STATE OF ODISHA LAXMIDHAR SAHOO VS	ARIJEET MISHRA VS	// JAJPUR ROAD /196 /2009 ()
141	D-ABLAPL/31229/2024 ABLAPL/11605/2024	STATE OF ODISHA L. SANTOSH KUMAR PATRA VS	NISHIKANTA MISHRA VS	// / /0 ()
142	D-ABLAPL/30989/2024 ABLAPL/11606/2024	STATE OF ODISHA BIBHU PRASAD DWIBEDY VS	SANGRAM KESHARI ROUT VS	// NEMALO /153 /2024 ()
143	D-ABLAPL/31268/2024 ABLAPL/11607/2024	STATE OF ODISHA RAJESH KUMAR DORA VS	AMULYA RATNA PANDA VS	// DHARMASALA /724 /2024 ()
144	D-ABLAPL/29954/2024 ABLAPL/11608/2024	STATE OF ODISHA RABIN CHAND TAKRI VS	SUCHIT KUMAR NAYAK VS	// KORAPUT TOWN /245 /2024 ()
145	D-ABLAPL/31008/2024 ABLAPL/11609/2024	STATE OF ODISHA NAUSAD KHAN VS	UNMESH CHANDRA JENA VS	// PURUNABAZAR /270 /2024 ()
146	D-ABLAPL/30084/2024 ABLAPL/11610/2024	STATE OF ODISHA BAISHNAV CHARAN BEHERA @ BAISHNAVA CHARAN BEHERA VS	JYOTIRMAYA SAHOO VS	// JARADA /238 /2022 ()
147	D-ABLAPL/31269/2024 ABLAPL/11611/2024	STATE OF ODISHA SUSANTA SENAPATI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// KHUNTUNI /184 /2024 () //

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148	D-ABLAPL/31030/2024 ABLAPL/11612/2024	NIRANJAN DAS @ MITHUN DAS VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	RAJKANIKA /379 /2024 () //
149	D-ABLAPL/30355/2024 ABLAPL/11613/2024	SAYAD DILU@SAYED DILU VS STATE OF ODISHA	HALI SK ABDUL ISTAR VS	TIHIDI /412 /2024 () //
150	D-ABLAPL/31032/2024 ABLAPL/11614/2024	KAMALAKANTA GIRI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	RAJKANIKA /379 /2024 () //
151	D-ABLAPL/31271/2024 ABLAPL/11615/2024	SOUMYARANJAN SAHU @ ROCKY SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /192 /2022 () //
152	D-ABLAPL/31275/2024 ABLAPL/11616/2024	GURPREET SINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	UDITNAGAR /322 /2024 () //
153	D-ABLAPL/31282/2024 ABLAPL/11617/2024	PRABODHA CHANDRA RAY VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	MANCHESWAR P.S. /514 /2023 () //
154	D-ABLAPL/31109/2024 ABLAPL/11618/2024	L. BABAJI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MARINE PS AT ARJIPALLI /13 /2020 () //
155	D-ABLAPL/30741/2024 ABLAPL/11619/2024	SATYANANDA JENA @ GALU VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000540/2024
156	D-ABLAPL/31123/2024 ABLAPL/11620/2024	KALANDI BISWAL @ BIJAY KUMAR BISWAL VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	NIMAPADA /287 /2024 () //
157	D-ABLAPL/30778/2024 ABLAPL/11621/2024	SURAJ KUMAR PRADHAN @ BHOLA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /444 /2024 () //
158	D-ABLAPL/31303/2024 ABLAPL/11622/2024	DEBARCHAN PUTEI @ DEVARCHAN PUTEI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /259 /2024 () //
159	D-ABLAPL/31124/2024	PRIYAMBHUJA BISWAL	RAJIB LOCHAN PATTNAIK	OUPADA /189 /2024

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	ABLAPL/11623/2024	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/30750/2024 ABLAPL/11624/2024	MAMATA PRADHAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	BARIPADA TOWN /524 /2024 () //
161	D-ABLAPL/31319/2024 ABLAPL/11625/2024	UTAMA RANI GURU VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	MAHILA P.S. BUXIBAZAR /106 /2024 () //
162	D-ABLAPL/30236/2024 ABLAPL/11626/2024	ABHAY MALIK @ CHAGULI MALIK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	PATTAMUNDAI /269 /2024 () //
163	D-ABLAPL/31129/2024 ABLAPL/11627/2024	SALINA BIBI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /203 /2024 () //
164	D-ABLAPL/31306/2024 ABLAPL/11628/2024	GOPAL KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /93 /2024 () //
165	D-ABLAPL/30770/2024 ABLAPL/11629/2024	RAJESH @BANA BEHERA VS STATE OF ODISHA	KABIR KUMAR JENA VS	BARI RAMACHANDRAPUR /427 /2024 () //
166	D-ABLAPL/31333/2024 ABLAPL/11630/2024	MIHIR KUMAR SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /207 /2024 () //
167	D-ABLAPL/31321/2024 ABLAPL/11631/2024	ANIL KUMAR GURU VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	MAHILA P.S. BUXIBAZAR /106 /2024 () //
168	D-ABLAPL/30780/2024 ABLAPL/11632/2024	RANJULATA MALLICK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	SINGLA /163 /2024 () //
169	D-ABLAPL/31219/2024 ABLAPL/11633/2024	SAROJ @ SAROJ KUMAR SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /802 /2024 () //
170	D-ABLAPL/30783/2024 ABLAPL/11634/2024	RADHAKANTA SAHOO VS	MANAS KUMAR CHAND VS	BALUGAON P.S. /309 /2024 ()

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171	D-ABLAPL/31337/2024 ABLAPL/11635/2024	STATE OF ODISHA RAJESH MIRDHA VS STATE OF ODISHA	SALYADU ANIL KUMAR DORA VS	// BURLA /307 /2024 () //
172	D-ABLAPL/31245/2024 ABLAPL/11636/2024	DEEPAK KUMAR JENA @ HAGA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHANDARIPOKHARI /396 /2024 () //
173	D-ABLAPL/31349/2024 ABLAPL/11637/2024	SEKH GAFARAKHA ALLI @ SK. GAFAR ALLI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BEGUNIA P.S. /16 /2023 () //
174	D-ABLAPL/30863/2024 ABLAPL/11638/2024	SONI MOHANTY @ SANI MOHANTY @ SHIBU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BARIPADA TOWN /590 /2024 () //
175	D-ABLAPL/30864/2024 ABLAPL/11639/2024	KABITA MALLICK @ MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /476 /2024 () //
176	D-ABLAPL/30879/2024 ABLAPL/11640/2024	LIPU NAYAK VS STATE OF ODISHA	DEBASIS SARANGI VS	TOMANDO /349 /2024 () //
177	D-ABLAPL/30784/2024 ABLAPL/11641/2024	BAJARANGALAL AGRAWAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
178	D-ABLAPL/30799/2024 ABLAPL/11642/2024	SAURAV MOHANTY VS STATE OF ODISHA	PRABIR KUMAR RAY VS	ALAKUNDA /124 /2024 () //
179	D-ABLAPL/30805/2024 ABLAPL/11643/2024	KAILASHNATH TIWARI @ KALLU VS STATE OF ODISHA	BYOMOKESH SAHOO VS	AINTHAPALI /315 /2024 () //
180	D-ABLAPL/30883/2024 ABLAPL/11644/2024	KISHORE KUMAR SAW @SA VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	BERHAMPUR /127 /2024 () //
181	D-ABLAPL/31302/2024 ABLAPL/11645/2024	BIJAYA KUMAR SAHOO @ BIJAYA KUMAR SAHU VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	VIGILANCE PS (BERHAMPUR) /7 /2015 () //

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182	D-ABLAPL/31016/2024 ABLAPL/11646/2024	ATAL KUMAR JENA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /52 /2024 () //
183	D-ABLAPL/31305/2024 ABLAPL/11647/2024	MADHAB DALAPATI @ MADHAV VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PODIA PS /96 /2024 () //
184	D-ABLAPL/31093/2024 ABLAPL/11648/2024	RABI DAS @ SONALI KINNER @ MAITELIA RABI VS STATE OF ODISHA	ASHOK DAS VS	BADABAZAR /226 /2024 () //
185	D-ABLAPL/31273/2024 ABLAPL/11649/2024	BALADEV BHAINSA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE SADAR /287 /2024 () //
186	D-ABLAPL/31168/2024 ABLAPL/11650/2024	JITENDRA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /416 /2024 () //
187	D-ABLAPL/31178/2024 ABLAPL/11651/2024	SHYAMA SUNDAR SINGH VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHAMNAGAR /424 /2024 () //
188	D-ABLAPL/31179/2024 ABLAPL/11652/2024	CHAITANYA DAS @ GERA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /308 /2024 () //
189	D-ABLAPL/31246/2024 ABLAPL/11653/2024	ANANDA PRADHAN @ BHOI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /296 /2024 () //
190	D-ABLAPL/31287/2024 ABLAPL/11654/2024	SASMITA MAJHI VS STATE OF ODISHA	ASHOK KUMAR BEHERA (3) VS	MATHILI /170 /2024 () //